

(d) to (g) Yes, Sir. A representation was received from the President, Indian Ex-Services League, Punjab. On an examination, it was found that recruitment from northern zone in the Army was still much more than the percentage of recruitable male population to total recruitable male population of the country.

Memorandum of All Arunachal Chakma Youth Federation

8297. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the All Arunachal Chakma Youth Federation has submitted a Memorandum to Government listing the important demands like land allotment, employment etc.

(b) if so, the exact nature of these demands as contained in the Memorandum;

(c) the decision taken by Government, if any, in this regard; and

(d) if not, the likely date by which a decision would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Statement indicating main points of representation submitted by All Arunachal Chakma Youth Federation in April, 1981 is laid on the Table of the House.

The matter has been taken up with the Government of Arunachal Pradesh.

Statement

Demands of All Arunachal Chakma Youth Federation

(I) Immediate step for absorption of the Chakma unemployed youths in the Government services and special reservation of posts in the Government services for Chakmas in view of bias and partial attitude of the Arunachal Government against them.

(II) Revocation of the Policy of Denial, Deprivation and Destruction followed by the Arunachal Government against the Chakma Refugees and granting licences in trade and commerce, small scale industries, contract works and all other vocations involving economic activities.

(III) Provision of irrigation system for wet rice cultivation.

(IV) Educational facilities such as stipends, book-grants, construction of Hostels and establishment of 8 (eight) nos. of M.E. Schools and one High School.

(V) Confirmation of Indian Citizenship.

(VI) Protection from harassment such as removal of Chakmas from Arunachal Pradesh.

(VII) Immediate allotment of suitable land to the evicted families with proper reliefs.

Setting up a North Western Council

8298. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received a demand for setting up a North Western Council on the pattern of the North Eastern Council for better coordination among the States of Jammu and Kashmir, Himachal Pradesh, Punjab, Haryana and the Union Territories of Chandigarh and Delhi;

(b) if so, the decision taken by Government on this demand; and

(c) if not, the likely date by which a decision would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). No proposal for setting up of such a Council is under consideration of the Government of India.